GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4114 ANSWERED ON:23.08.2005 MISUSE OF FUND FOR JARAWA TRIBALS Bhakta Shri Manoranjan

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has reviewd reports regarding misuse of funds earmarked for Jarawa tribals in Andaman and Nicobar Islands under centrally sponsored tribal development schemes during the current financial year; and
- (b) if so, the details along with the stringent action taken against the defaulting agencies?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a) No instance of misuse of funds in respect of the Centrally Sponsored Schemes being implemented by the Ministry of Tribal Affairs in Andaman & Nicobar Islands, has come to the notice of the Ministry.
- (b) Does not arise.